

Halt of South Bound Trains at Faridabad

3443. SHRI AVTAR SINGH BHADANA: Will the Minister of RAILWAYS be pleased to state:

(a) whether Mail and Express trains running from Delhi to South have not been provided stoppage at Faridabad station;

(b) if so, the reasons therefor; and

(c) the time by which the action proposed to be taken in this regard to facilitate the labourers coming from South to Faridabad?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN): (a) to (c) North-South bound trains namely 7022 Nizamuddin—Hyderabad Express, 6688 Jammu Tawi—Mangalore Navyug Express in the Up direction and 2615 Madras—New Delhi G.T. Express, 2625 Trivandrum/Mangalore—New Delhi Kerala Mangala Express and 6687 Mangalore—Jammu—Tawi Navyug Express in the Down direction stop at Faridabad. There is no proposal at present to provide the stoppage of any additional train at Faridabad.

Deposition of Development Charges by Unauthorised Colonies of Delhi

3444. SHRI RAM PRASAD SINGH: Will the Minister of POWER AND NON-CONVENTIONAL ENERGY SOURCES be pleased to state:

(a) whether the residents of unauthorised colonies of Delhi have deposited the development charges for the electricity connection in 1989 and 1990 but they have not yet been provided electricity connection;

(b) if so, the reasons therefor; and

(c) the names of the colonies where residents have deposited the development charges and the time by which they are likely to be provided electricity connections?

THE MINISTER OF STATE OF THE MINISTRY OF POWER AND NON-CONVENTIONAL ENERGY SOURCES (SHRI KALP NATH RAI): (a) and (b) According to DESU, the electric

connections in some of the unauthorised colonies where the residents have deposited the development charges could not be released due to the non-completion of commercial formalities or handing over of the site(s) for sub-stations to DESU by the concerned Resident's Associations.

(c) DESU has already released the schemes for electrification of 37 eligible unauthorised colonies in 1989 and 46 colonies in 1990 where all the requisite commercial formalities have been completed, including payment of the prescribed development charges by the residents and handing over of the site(s) to DESU for the sub-station. The names of these colonies are given in the statement attached. The execution of these schemes is in various stages.

STATEMENT

Names of the unauthorised colonies for which the electrification schemes have been released by DESU during the year 1989 and 1990 after completion of the requisite formalities.

Sl. No.	Name of the unauthorised colony 1989
1.	Amar Colony
2.	Vinoba Enclave
3.	E Block, West Vinod Nagar
4.	Vijay Enclave A-I Block (Left-Out Pocket)
5.	Vaishali Colony, Dabri (Palam)
6.	Shiv Ram Park
7.	Swaran Park (Rohtak Road)
8.	Left-Out Pocket D Block, Krishna Park
9.	J Block, Sagarpur (Left-Out Pocket)
10.	Prem Nagar Phase I, II & IV.
11.	New Vishwas Nagar, Shahdara
12.	Patel Garden Colony, Uttam Nagar
13.	Budh Vihar
14.	Left-Out Pocket of Raghu Nagar, Pankha Road
15.	Block 'C', Old Roshan Pura Extension
16.	Roshan Pura Extension, Najafgarh
17.	D Block, Dashrathpuri, Dabri, Palam Road
18.	Bindapur Extension, Uttam Nagar
19.	Rajapuri, Uttam Nagar.
20.	Janki Puri Colony, Near Village Bindapur
21.	Ratan Bagh (Veena Enclave) Rohtak Road, Nangloi
22.	Duggal Colony, Khanpur Extension
23.	Gitanjali Park, Left out Pocket, Sagarpur.
24.	Gitanjali Park Extension

Left-out pocket of Durga Park, Nasirpur
 C&D Block, Molar Band Extension
 F Block, West Vinod Nagar
 Partap Garden, Bindapur Extension
 Arvind Enclave, Amar Colony, Rohtak Road.
 Bhagirathi Vihar
 Raj Nagar Part-II Extension (Palam Colony)
 Left-Out pocket of Sitapuri Colony, Dabri
 Shiv Mandir Mohalla, Village Badli
 Palam Vihar Colony Matiala Road, Palam
 Sewak Park, 'C' Block, (Shiv Vihar colony) Najafgarh
 Rajdhani Park Colony-Y
 Nehru Vihar

1990

Chanakya Palace Phase II
 Adhyapak Nagar, Najafgarh, Nangloi
 Prajapati Colony, Uttam Nagar
 Vishnu Vihar, V. Block, Sector A, Uttam Nagar
 Sewak Park Colony
 Friends Enclave, Sector 5 & 6, Sultanpuri Road
 Sadh Nagar Part II, Block F
 Pratap Vihar, Kiran Extension, Nangloi
 Subhash Mohalla, North Ghonda, E Block, (Part)
 Harijan Basti, Sudamapuri, Babarpur, Shahdara
 Gali No. 1—8, Subhash Mohalla, North Ghonda
 Cot. petters Basti, Hauz Rani, Malviya Nagar
 Anand Vihar, Gurpreet Nagar, Uttam Nagar
 West Kanti Nagar
 Ganesh Nagar, Pandav Nagar
 ABC&D Block, Khajoori Khas
 Mahipalpur village extension
 Vijay Enclave (C&D Block), Vinod Puri
 O Block, Uttam Nagar Extension
 E&F Block, Viswas Park, Uttam Nagar
 Khajuri Extension, F Block
 Mange Ram Park, Poothikalan
 Badli Extension Part A, Outer Ring Road
 Chandu Nagar
 Kalkash Puri, West
 Yadav Park, Nangloi
 Left out pocket of Friends Enclave, East Nangloi
 Mata Durga Mandir, Kondli
 Mahavir Vihar
 Pul Pehtad

31. Jagadamba Vihar
32. E&T Block, Dayal Park, West Sagarpur
33. Keshoram Park
34. Tamilar Enclave
35. Budh Vihar Colony
36. Tajpur Pahari
37. Left out pocket of Rajapuri, Uttam Nagar.

Issue of LPG Transfer Vouchers

3445. SHRI GOVINDA CHANDRA MUNDA: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether the Government have banned the practice of issuing Transfer Vouchers by the LPG dealers to any other gas agency by any consumer in Delhi;

(b) if so, the reasons therefor; and

(c) the steps taken or proposed to be taken by the Government in this regard?

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI B. SHANKARANAND): (a) No Sir.

(b) and (c) Does not arise.

[English]

Daily flights between Delhi-Rajkot and Bombay-Rajkot

3446. SHRI S. N. VEKARIA: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) whether flights from Delhi to Rajkot have been discontinued;

(b) if so, the reasons therefor;

(c) whether the Government propose to introduce a daily flight from Rajkot-Delhi and Bombay-Rajkot in view of the demand of people and trader community; and

(d) if so, since when and if not, the reasons therefor?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI MADHAVRAO SCINDIA): (a) yes, Sir.

(b) Delhi-Rajkot flights were suspended in November, 1969 due to shortage of operating aircraft capacity.

(c) and (d) At present Indian Airlines and Vayudoot are operating services, three days a week and four days a